NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 66/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 14/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Legend Distilleries Pvt. Ltd.

With

SOM Distilleries & Breweries Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

REPRESENTATION

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION**

SIGNATURE

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CA. PRADEEP ACUTOSIA

ORDER

Learned PCS Mr. Pradeep Mutreja present for Petitioners.

At request of Learned PCS for Petitioners.

List the matter on 27.11.2017.

MEMBER JUDICIAL

Dated this the 10th day of October, 2017.